

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency, with immediate effect :-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Chirag Rajput EC : 17927681	PA/Personal Secretary to Principal Judge (HQs), Family Court, South-West District, Dwarka, New Delhi. (In diverted capacity)	PA in the court of Sh. Sanjeev Jain, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
2.	Sh. Rajesh Singh Bisht EC : 69427076	PA in the court of Sh. Sanjeev Jain, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Manoj Kumar-I, District Judge (Commercial Court)-05, Central District, Tis Hazari Courts, Delhi.

Note:-

1. Earlier Transfer order No. 66716-67336/Admn-I/P&T/HQs/2024 dated 22.11.2024 in respect of Sh. Praveen Kumar, Sr. PA mentioned at Sl. No. 21 is hereby cancelled
2. The above- mentioned Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
3. Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the official(s) shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


18/1/25

(SANJAY GARG - I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 5894-5919 /Admn-I/P & T/HQs/2025

Dated, Delhi the 18 JAN 2025

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, North-East, Delhi.
2. The Principal Judge, Family Court (HQ), Dwarka, New Delhi.
3. The Secretary, Judicial Commission, Ground Floor, C-Wing, Vikash Bhawan-II, Civil Lines, Near Metcalf House, Delhi-110054
4. The Officer In-Charge/DDO, Accounts Branch, Central/ North-East, Delhi.
5. The Officers and Officials concerned.
6. The Personal Office of the undersigned.
7. The A. O. (Judl.)/Branch In-Charge, Administration Branch, Central/ North-East, Delhi.
8. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
11. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
12. The Web-site Committee, Tis Hazari Courts, Delhi.


18/1/25

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
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